

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 2 of 2014

Dated : 15th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Viyat Power Pvt. Ltd.

....Appellant(s)

Versus

Kerala State Electricity Reg. Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. M.T. George
Ms. Kavitha for R.2 & R.3

ORDER

We have heard the learned counsel for both the parties and the Written Submissions have also been filed by them.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js